

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Insolvency) No. 488 of 2019**

**IN THE MATTER OF:**

**M/s. Supreme Commotrade LLP & Anr. ...Appellant**

**Versus**

**M/s. Shree Sai Rolling Mills Ltd. ...Respondent**

**Present**

**For Appellant: Mr. Rohit Gour Advocate**

**For Respondent: Mr. S.N. Gautam Advocate**

**With**

**Company Appeal (AT)(Insolvency) No. 489 of 2019**

**IN THE MATTER OF:**

**M/s. Supreme Commotrade LLP & Ors. ...Appellant**

**Versus**

**M/s. Shree Sanyeeji Ispat Ltd. ...Respondent**

**Present**

**For Appellant: Mr. Rohit Gour Advocate**

**For Respondent: Mr. S.N. Gautam Advocate**

**With**  
**Company Appeal (AT)(Insolvency) No. 490 of 2019**

**IN THE MATTER OF:**

**Shree Om Prakash Murarka**

**...Appellant**

**Versus**

**M/s. Shree Sai Prakash Alloys Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Rohit Gour Advocate**

**For Respondent: Mr. S.N. Gautam Advocate**

**O R D E R**

**08.08.2019** Due to paucity of time, the matters could not be taken up.

Post these appeals 'for Admission (After Notice)' on **26<sup>th</sup> August, 2019**.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

Akc/Gc